GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO. 1426 TO BE ANSWERED ON 05.03.2018

EPFO AND ESIC ENROLMENT

1426. SHRI NALIN KUMAR KATEEL:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)whether there has been a significant increase in the number of employees enrolled with Employees Provident Fund Organisation and Employees State Insurance Corporation during the last three years;
- (b)if so, the details thereof along with the number of employees enrolled during the said period, year-wise and State/UT-wise;
- (c)whether the Government has taken adequate steps to guarantee them their rights along with social security and health benefit and if so, the details thereof;
- (d)whether the Government has received any complaints/suggestions from various quarters to ensure better facilities to employees; and
- (e)if so, the details thereof along with the response of the Government thereto?

ANSWER

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR)

(a) & (b): Yes, Madam. The year-wise and State-wise details of total members (accounts) with Employees' Provident Fund Organisation (EPFO) during the last three years are at Annex A, B and C. The number of employees enrolled with Employees' State Insurance Corporation (ESIC) during the last three years State/UT-wise is at Annex D.

(c): Employees enrolled with EPFO and ESIC are provided all the benefits enshrined under Employees' Provident Funds & Miscellaneous Provisions Act, 1952 and Employees' State Insurance Act, 1948. The benefits provided to members of EPFO include, provident fund, pension and deposit-linked insurance. Similarly, members of ESIC are provided health insurance in the form of medical care as well as cash benefits during sickness, maternity and disability benefit under the ESI Scheme.

Further, workers employed in organized (formal) sector are also provided benefits through the following Acts:-

- i. The Employee's Compensation Act, 1923.
- ii. The Payment of Gratuity Act, 1972.
- iii. The Maternity Benefit Act, 1961.
- (d) & (e): Grievances/suggestions for ensuring better facilities to employees are received from time to time from various quarters/ stakeholders. There is an inbuilt mechanism in EPFO and ESIC to redress such grievances. The suggestions so received are also considered for improving the social security schemes.

* *****

Concentration of Establishments & Members (State-wise) under EPFO as on 31.03.2015			
S.NO	State	MEMBERS (Accounts)	
1	Maharashtra	31378999	
2	Tamil Nadu	19632669	
3	Karnataka	18327669	
4	Delhi	12657453	
5	Gujarat	12413799	
6	Andhra Pradesh	11908742	
7	Haryana	11271232	
8	West Bengal	7223536	
9	Uttar Pradesh	6670480	
10	Punjab	5444048	
11	Rajasthan	3991537	
12	Madhya Pradesh	3569593	
13	Kerala	2593429	
14	Odisha	2498805	
15	Uttrakhand	2030261	
16	Jharkhand	1700315	
17	Chhattisgarh	1232584	
18	Goa	1120273	
19	Himachal Pradesh	1103163	
20	Bihar	947552	
21	North East Region	754298	
	TOTAL	158470437	

Cond	Concentration of Establishments & Members (State/UT-wise) under EPFO as on 31.03.2016		
S. No.	State/UT	MEMBERS (Accounts)	
1	ANDAMAN & NICOBAR ISLANDS	30,528	
2	ANDHRA PRADESH	3,263,263	
3	ARUNACHAL PRADESH	23,056	
4	ASSAM	589,558	
5	BIHAR	1,038,753	
6	CHANDIGARH	788,608	
7	CHHATTISGARH	1,330,494	
8	DADRA & NAGAR HAVELI	38,270	
9	DAMAN & DIU	454,785	
10	DELHI	13,972,550	
11	GOA	1,189,486	
12	GUJARAT	12,927,251	
13	HARYANA	12,391,650	
14	HIMACHAL PRADESH	1,165,652	
15	JHARKHAND	1,811,688	
16	KARNATAKA	20,161,034	
17	KERALA	2,636,043	
18	LAKSHADWEEP	78	
19	MADHYA PRADESH	3,838,608	
20	MAHARASHTRA	34,127,787	
21	MANIPUR	23,323	
22	MEGHALAYA	81,868	
23	MIZORAM	6,928	
24	NAGALAND	14,733	
25	ODISHA	2,629,589	
26	PUDUCHERRY	433,661	
27	PUNJAB	4,847,089	
28	RAJASTHAN	4,273,456	
29	SIKKIM	50,033	
30	TAMIL NADU	20,578,908	
31	TELANGANA	9,393,447	
32	TRIPURA	78,250	
33	UTTAR PRADESH	7,242,952	
34	UTTARAKHAND	2,274,176	
35	WEST BENGAL	7,706,426	
	Grand Total	171,413,981	

Concentration of Establishments and Members (State/UT-wise) under EPFO (31-03-2017)			
S.NO	STATE/UT	MEMBERS (Accounts)	
1	ANDAMAN & NICOBAR ISLANDS	34,933	
2	ANDHRA PRADESH	3,755,279	
	ASSAM INCLUDING ARUNACHAL PRADESH, MANIPUR, MIZORAM, NAGALAND, SIKKIM, TRIPURA &		
3	MEGHALAYA.	945,193	
4	BIHAR	1,235,709	
5	CHANDIGARH	3,160,330	
6	CHHATTISGARH	1,547,123	
7	DELHI	15,546,706	
8	GOA GUJARAT INCLUDING DADRA & NAGAR	1,316,705	
9	HAVELI AND DAMAN & DIU.	15,260,059	
10	HARYANA	14,041,586	
11	HIMACHAL PRADESH	1,362,504	
12	JHARKHAND	1,997,937	
13	KARNATAKA	22,497,385	
14	KERALA INCLUDING LAKSHADWEEP	2,973,688	
15	MADHYA PRADESH	4,403,751	
16	MAHARASHTRA	38,417,086	
17	ODISHA	2,925,452	
18	PUNJAB	3,051,343	
19	RAJASTHAN	4,923,490	
20	TAMIL NADU INCLUDING PUDUCHERRY	23,653,089	
21	TELANGANA	10,692,231	
22	UTTAR PRADESH	8,349,214	
23	UTTRAKHAND	2,714,784	
24	WEST BENGAL	8,586,283	
	TOTAL	193,391,860	

	Coverage und	der ESIC		
S.NO	Name of the State /U.T.	No. of Employees (2014-15)	No. of Employees (2015-16)	No of Employees (2016-17)
1	ANDHRA PRADESH	,		,
	VIJAYWADA	1061890	272640	440440
	TIRUPATHI	249640	114660	198560
	VISAKHAPATNAM	174540	188070	312360
2	TELANGANA	0*	1024020	1522130
3	ASSAM,MEHGHALAYA AND TRIPURA	128200	137670	190560
4	SIKKIM	0*	11080	15350
5	BIHAR	113900	127790	188780
6	CHANDIGARH	91490	95140	217860
7	CHHATTISGARH	232710	238290	389150
8	DELHI			
	RAJENDER PLACE	415930	467240	813760
	ROHINI	158490	163510	223260
	OKHLA	464610	500580	758710
9	GOA	137470	144430	262650
10	GUJARAT, DADRA AND NAGAR HAVELI AND DAMAN AND DIU			
	AHMEDABAD	421260	466090	652420
	VADODRA	180460	191630	246490
	SURAT	239880	250960	449730
11	HARYANA			
	FARIDABAD	483000	503860	659220
	GURUGRAM	685510	759630	1850600
	AMBALA	134560	141230	192310
12	HIMACHAL PRADESH	199260	205420	255660
13	JAMMU AND KASHMIR	75770	82390	233520
14	JHARKHAND	218010	228170	295030
15	KARNATAKA			
	BANGALORE	653110	699000	967160
	HUBLI	178710	197670	271560
	PEENYA	369010	382060	501980
	BOMASANDRA	498640	541840	776520
	GULBARGA	43930	45440	139480
	MYSORE	116090	128330	184090
	MANGALORE	94400	100960	168330
16	KERALA AND LAKSHADWEEP			
	THRISSUR	93550	97320	134530
	ERNAKULAM	270800	288030	372480
	KOLLAM	136890	109960	112360
	KOZHIKODE	100130	102540	136170

	Coverage u	nder ESIC		
	THIRUVANANTHPURAM	111540	107290	113360
17	MADHYA PRADESH	448190	481530	718720
18	MAHARASHTRA			
	LOWER PAREL	367070	385350	675890
	MAROL	486190	497000	939770
	THANE	368680	371430	612390
	NAGPUR	146680	145670	276950
	AURANGABAD	126200	129670	219430
	PUNE	476660	499390	1152790
	NASIK	81010	80550	148490
19	ODISHA	340050	365910	510880
20	PUDUCHERRY AND ANDAMAN AND NICOBAR ISLANDS	87890	90350	105460
21	PUNJAB	07090	90330	103400
	RO PUNJAB	252640	259620	437120
	JALANDHAR	175810	180160	221450
	LUDHIANA	286460	280420	368230
22	RAJASTHAN	200400	200420	300230
	JAIPUR	442950	487910	841430
	UDAIPUR	126990	128940	186320
	JODHPUR	84820	84780	127330
23	TAMIL NADU	04020	04700	127330
	CHENNAI	1284160	1335310	2034510
	TIRUNELVELLI	139190	140170	183860
	SALEM	237340	254890	324950
	COIMBATORE	539760	563080	679250
	MADURAI	295170	302310	381550
24	UTTAR PRADESH		3323.3	22.222
	KANPUR	244670	255830	362860
	VARANASI	39050	41910	64940
	NOIDA	656590	678880	1010790
	LUCKNOW	219430	194480	288930
25	UTTARAKHAND	313570	351040	527880
26	WEST BENGAL			
	BARRACKPORE	201640	215000	294670
	KOLKATA	841460	880560	1220200
	DURGAPUR	111270	124170	157450
	ALL INDIA	17954970	+	

^{1.} Regional Office, Telangana was bifurcated from Regional Office, Andhra Pradesh in the year 2015-2016.

2. Sikkim was bifurcated from Assam Region in the year 2015-2016.
